

(b) The number of licenced and unlicenced hotels and guest houses in these areas is as under:

	<i>Licensed</i>		<i>Unlicensed</i>	
	<i>Hotels</i>	<i>Guest Houses</i>	<i>Hotels</i>	<i>Guest Houses</i>
Karol Bagh	5	10	27	14
Ram Nagar	3	1	22	13
Shankar Nagar
Paharganj	9	5	25	55

(c) The unauthorised and unlicenced hotels guest houses are being chal-laned from time to time by local po-llice. The courts have also been mov-ed for their closure.

RAMACHANDRAN): (a) to (d) In-formation is being collected and will be laid on the Table of the House.

[*English*]

Starvation Deaths

2243. SHRI RAJNATH SONKAR SHASTRI:

SHRI MUKUL WASNIK:

SHRI MRUTYUNJAYA NAYAK:

SHRI GOPINATH GAJA-PATHI:

SHRI GOVINDA CHAN-DRA MUNDA:

Will the Minister of AGRICUL-TURE be pleased to state:

(a) whether there has been several cases of starvation deaths in the drought prone Kalahandi, Phulbhani and Bolangir districts of Orissa;

(b) if so, the details thereof;

(c) the number of persons who mig-rated from these districts to other parts of the country; and

(d) the relief measures and develop-mental schemes proposed to be lau-nched to meet the minimum require-ments of these persons living in these districts of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI MULLAPPALLY

Riots after assassination of Shri Rajiv Gandhi

2244. SHRI DATTATRAYA BANDARU:

SHRI SHOBANADREES-WARA RAO VADDE:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether the Government are aware that riots broke out in diffe-rent parts of the country particularly in Andhra Pradesh after the assassi-nation of Shri Rajiv Gandhi;

(b) whether any assessment of loss of lives and property during the riots has been made;

(c) if so, the number of casualties and estimated loss of property in each State, particularly in Andhra Pradesh;

(d) whether any compensation has been paid in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir. Some inci-dents of violence have been reported from some parts of the countr

(b) to (c) The information is being obtained from the States/Union Territory Administrations and will be laid on the Table of the House.

Telephones sanctioned on Priority Basis

2245. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred question No. 3564 on August 30, 1990 and state:

(a) whether information regarding the number of telephones sanctioned on priority basis on the recommendations of the Ministers and MPs between December 1, 1989 and June 30, 1990 has since been collected; and

(b) if so, the details thereof and if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) During the period from 1 December 1989 to 30 June 1990, a total of 785 telephone connections were sanctioned on out of turn priority basis on the recommendations of the Ministers and M.Ps.

CBI Inquiry into unauthorised construction in Delhi

2246. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "CBI probe into illegal construction" appearing in the Indian Express dated June 21, 1991;

(b) if so, the details of the New Delhi Municipal Committee officials against whom CBI inquiry has been instituted; and

(c) the present position of the inquiry and the action taken to remove the unauthorised construction?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Yes, Sir. A news-item captioned "CBI Probe into illegal construction" appeared in the Indian Express in its issue of 21st June, 1991.

(b) and (c) A complaint against some officials of NDMC regarding unauthorised construction in a multi-storeyed residential complex at Bhagwan Das Road is under preliminary inquiry by the Central Bureau of Investigation. The NDMC have reported that the removal of unauthorised construction has been kept pending in view of the stay against the demolition granted by the Delhi High Court.

[Translation]

Terrorist incidents in Delhi

2247. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed and injured in terrorist incidents in Delhi during the last three months; and

(b) the amount of compensation paid to the next of the kin of those killed and injured in those incidents?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The number of persons killed and injured in terrorist incidents in Delhi during the last three months is as follows:

	<i>Killed</i>	<i>Injured</i>
April, 1991 . . .	3	9
May, 1991 . . .	6	59
June, 1991 . . .	1	19